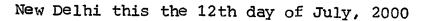
CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP 157/2000 in OA 538/1999



Hon'ble Shri S.R. Adige, Vice Chairman (A)

Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Sh.Sunil Prashar, S/O Sh.Jagdish Prasad Sharma, Electrical Chargeman/Jr.Engineer, Train Lighting, Western Railway New Delhi Railway Station, New Delhi.

.. Applicant

(None for the applicant)

Versus

- 1.Shri V.D.Gupta General Manager Western Railway, Church Gate, Mumbai.
- 2.Sh.Rampal Rehan Divisional Railway Manager, Western Railway, Kota Division, Kota Junction (Raj.)
- 3.Sh.Ashok Kumar Garg, Sr.Divisional Electrical Engineer Electrical Loco Shed Tughlakabad, New Delhi-110044.

.. Respondents

(By Advocate Mrs Meera Chhibber)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Mrs Chhibber states that Tribunal's order dated 3.2.2000 in OA 538/99 has been implemented and compliance

report has been filed.

2. As there is none to oppose this prayer, CP 157/2000

is dismissed. Notices issued to the respondents are discharged.

(Smt.Lakshmi Swaminathan) Member(J)

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(S.R. Adige) Vice Chairman (A)

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